

**LOK SABHA  
UNSTARRED QUESTION NO. 2791  
TO BE ANSWERED ON 12 DECEMBER, 2024**

**e-KYC of LPG Beneficiaries**

2791. Shri Tariq Anwar:

**पेट्रोलियम एवं प्राकृतिक गैस मंत्री**

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the steps taken/proposed to be taken by the Government to address the inconvenience caused to the LPG beneficiaries, particularly women and elderly, during the e-KYC process;
- (b) the steps taken by the Government to address the issue faced by the LPG beneficiaries during e-KYC process; and
- (c) the number of LPG consumers in the State who have not completed their e-KYC at their respective gas agencies, State-wise?

**ANSWER**

**पेट्रोलियम एवं प्राकृतिक गैस मंत्रालय में राज्यमंत्री  
(श्रीसुरेशगोपी)**

**MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS  
(SHRI SURESH GOPI)**

(a) to (c): Under PAHAL Scheme, the LPG cylinders are sold at non-subsidised price and the applicable subsidy to LPG consumers is transferred directly into the bank account of the consumers. The subsidy is transferred either through Aadhaar Transfer Compliant (ATC) or Bank Transfer Compliant (BTC) mode. PAHAL has helped in identifying 'ghost' accounts, multiple accounts and inactive accounts. This has helped in curbing diversion of subsidised LPG to commercial purposes. As on 01.11.2024, more than 30.43 crore LPG consumers are enrolled under PAHAL scheme.

To make LPG more affordable to PMUY consumers and ensure sustained usage of LPG by them, Government started a targeted subsidy of Rs.200/- per 14.2 kg cylinder for up to 12 refills per Annum (and proportionately pro-rated for 5 Kg connections) to the PMUY consumers in May 2022. In October 2023, Government has further increased targeted subsidy to Rs.300 per 14.2 kg cylinder for up to 12 refills per Annum (and proportionately pro-rated for 5 Kg connections). After a targeted subsidy of Rs 300/cylinder to PMUY consumers, Government of India is providing 14.2 Kg LPG cylinders at an effective price of Rs.503 per cylinder (in Delhi).

It is important to ensure that these benefits reach the eligible and targeted beneficiaries in an efficient and timely manner. Aadhaar based authentication for Direct Benefit Transfer (DBT) schemes enables accurate, real-time and cost-effective identification, authentication and de-duplication of beneficiaries for targeted delivery of benefits to the intended beneficiaries.

To augment the authentication of consumers, Government in October 2023 had issued directions to public sector Oil Marketing Companies (OMCs) to undertake & complete Biometric Aadhaar Authentication of PMUY and PAHAL beneficiaries.

Consumers can complete their biometric Aadhaar authentication through various methods. This includes use of mobile applications provided by their respective OMCs. This option offers convenience and flexibility, allowing consumers to complete the authentication process using their smart phones, without visiting a distributor, at their convenience. Consumers can also complete the biometric Aadhaar authentication at the time of their cylinder delivery. This method also allows consumers to complete the process without the need to visit any place. Consumers may also choose to complete the authentication process by visiting their LPG distributor's showroom which provides an alternative for those who may not be available during delivery hours or prefer to complete the process in person.

All PMUY and DBTL LPG Consumers are required to undergo biometric Aadhaar authentication using any of the available methods at their convenience. This flexible approach ensures that consumers can choose the method and timing that best suits their individual preference and circumstances. Significant numbers of Biometric Aadhaar Authentications (more than 35 lakh PMUY beneficiaries) were successfully conducted during Viksit Bharat Sankalp Yatra camps. Authentication activities are being undertaken at the customer's doorstep as a part of LPG Safety Inspections/Camps which are currently undergoing. No service or benefit has been stopped for consumers whose biometric authentication has not been completed.

More than 92% of domestic LPG consumers are Aadhaar seeded. State-wise details of biometric Aadhaar authentication of LPG consumers are at **Annexure**.

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## ANNEXURE

Annexure referred to in part (c) of Lok Sabha Unstarred Question No. 2791 to be answered on 12.12.2024 regarding " e-KYC of LPG Beneficiaries" asked by Shri Tariq Anwar.

S.No.	State/UT Name	No. of LPG Consumers	LPG Aadhaar Seeding	% LPG Aadhaar Seeding	Cash Transfer Compliant (PAHAL) Consumers	Biometric Authentication CTC PAHAL consumers	% of Biometric Authenticated
1	Andaman & Nicobar	1,27,930	1,12,088	87.62%	107410	59339	55.25%
2	Andhra Pradesh	1,57,84,682	1,50,21,480	95.16%	14697280	9738581	66.26%
3	Arunachal Pradesh	3,29,275	2,62,939	79.85%	286780	21042	7.34%
4	Assam	91,72,178	33,99,874	37.07%	8853981	1713710	19.36%
5	Bihar	2,28,62,336	2,21,57,991	96.92%	22200016	10887772	49.04%
6	Chandigarh	3,04,376	2,60,964	85.74%	247508	42381	17.12%
7	Chhatisgarh	63,05,762	60,41,276	95.81%	6045016	3733172	61.76%
8	Dadra Nagar-Haveli and Daman	1,70,780	1,54,949	90.73%	147601	96933	65.67%
9	Delhi	56,44,932	46,12,451	81.71%	4413654	1347311	30.53%
10	Goa	5,76,105	4,78,247	83.01%	448228	210915	47.06%
11	Gujarat	1,27,51,505	1,17,58,700	92.21%	11550734	5212757	45.13%
12	Haryana	81,83,894	75,15,688	91.84%	7278338	2643806	36.32%
13	Himachal Pradesh	22,29,512	20,32,837	91.18%	1944304	881997	45.36%
14	Jammu & Kashmir	35,31,149	27,94,119	79.13%	3142230	1298676	41.33%
15	Jharkhand	66,04,388	62,61,434	94.81%	6268201	2639367	42.11%
16	Karnataka	1,87,52,903	1,74,37,091	92.98%	17052029	9523264	55.85%
17	Kerala	97,75,013	93,61,531	95.77%	8898976	5876664	66.04%
18	Ladakh	99,482	74,907	75.30%	75214	23129	30.75%
19	Lakshadweep	11,867	11,240	94.72%	9876	1752	17.74%
20	Madhya Pradesh	1,74,77,292	1,67,30,557	95.73%	16621883	7236504	43.54%
21	Maharashtra	3,16,05,235	2,88,49,328	91.28%	27834066	12897298	46.34%
22	Manipur	6,98,795	6,53,618	93.54%	665113	81317	12.23%
23	Meghalaya	5,21,695	2,28,968	43.89%	496235	146388	29.50%
24	Mizoram	3,63,350	3,04,103	83.69%	325060	129125	39.72%
25	Nagaland	3,81,757	2,94,894	77.25%	315876	99893	31.62%
26	Odisha	1,00,35,285	95,27,621	94.94%	9493542	4493884	47.34%
27	Puducherry	4,08,931	3,90,912	95.59%	381015	199578	52.38%
28	Punjab	95,85,893	87,74,230	91.53%	8502654	2976741	35.01%
29	Rajasthan	1,83,20,605	1,71,24,680	93.47%	17029542	9630159	56.55%
30	Sikkim	1,86,745	1,76,234	94.37%	170926	68201	39.90%
31	Tamil Nadu	2,36,46,112	2,24,66,365	95.01%	22255373	12757097	57.32%
32	Telangana	1,26,19,420	1,18,73,391	94.09%	11413808	6775984	59.37%
33	Tripura	8,39,776	8,06,545	96.04%	808025	254698	31.52%
34	Uttarakhand	32,07,502	28,45,745	88.72%	2829009	1305484	46.15%
35	Uttar Pradesh	4,81,61,129	4,56,36,053	94.76%	45583432	19814605	43.47%
36	West Bengal	2,70,64,252	2,61,22,601	96.52%	25967028	16887633	65.03%

Source: Indian Oil Corporation Limited on industry basis (as of 1<sup>st</sup> week of November 2024)